

Form "D-1"
Annual Return
[See [Regulation 2.1.13](#)]
2024-2025

GENERAL INFORMATION

- | | |
|--|---|
| 1. Name and address of Licensee: | Dugar Overseas Private Limited
D-64, 2 nd Floor, Chattarpur Enclave, New Delhi, South ,Delhi, 110074 |
| 2. Address of the authorized premises for the manufacturing /Re-Packing of food products : | D-64, 2 nd Floor, Chattarpur Enclave, New Delhi,MEHRAULI, South ,Delhi, 110074 |
| 3. License No : | 10012011000106 |
| 4. Kob Endorsed : | Trade/Retail - Importer, Trade/Retail - Storage (Except Controlled Atmosphere and Cold), Trade/Retail - Storage (Cold / Refrigerated), Trade/Retail - Storage (Controlled Atmosphere + Cold), Trade/Retail - Wholesaler, Trade/Retail - Distributor, Trade/Retail - Supplier, Trade/Retail - Marketer |

COMPLIANCE INFORMATION

- | | |
|--|------|
| 1. No. of Food Handlers Employed : | 123 |
| 2. No. of Food Safety Audits conducted by FSSAI recognised Auditing Agencies/Auditors: | 0 |
| 3. No. of Recalls during the FY (2024-2025) and details thereof : | test |

KOB SPECIFIC DATA**III. Importers**

1. Details of imported food product :

S.No.	Food Product Category	Name of the imported food product with ITC-HS code	Whether cleared through RMS/ Green Channel (Yes/No)	Whether exempted from FSSAI NOC in case of personnel exemption/R&D purpose /100% Re-export/ Exhibition/ Sports Event/ Vienna convention of consular relations (Y/N with reason)	Remark	Qty (In MT/Kg)	Units	Value (in Rs.)
1	123	12	Yes	Yes	test	0.27	Kg	38.71

port-wise Bill of entries filed for clearance in FY**POE - Point of Entry****BOE - Bill of Entry**

12

12.00

2. Details of Warehouses/Storage/Transporters Owned (if any):

S.No.	State	District	(Warehouses/Storage/Transporters/others)	License No.
1	Chandigarh	Chandigarh	Warehouses	32423423423423

I/We declare that:

I have read/understood the punishment provision under Section 61 of FOOD SAFETY AND STANDARDS ACT, 2006."61. Penalty for false information. If a person, in connection with a requirement or direction under this Act, provides any information or produces any document that the person knows is false or misleading, he shall be liable to penalty which may extend to ten lakh rupees."

Date & Time :

21-05-2025 11:30:44 IST

Applicant Name : Dugar Overseas Private Limited
Verified through Mobile : 99XXXXXX99
IP Address : 164.100.1.157

